

MINISTRY OF PARLIAMENTARY AFFAIRS  
 MINISTER OF STATE IN THE MINISTRY  
 OF LAW JUSTICE AND COMPANY AF-  
 FAIRS (SHRI P RANGARAJAN  
 KUMARAMANGALAM) (a) There is no  
 report of negligence in the management of  
 Ranthambore National Park. Hence, the  
 tigers and deer are not likely to be endan-  
 gered there.

(b) Do not arise.

**Electrification of Ghazlabad-Meerut  
 Line**

5450. DR LAL BAHADUR RAWAL Will  
 the Minister of RAILWAYS be pleased to  
 state

(a) whether there is any plan for the  
 electrification of railway line between Ghazia-  
 bad and Meerut,

(b) if so, whether any fund has been  
 allotted for this project,

(c) if so, the details thereof and

(d) if so when the project is likely to be  
 implemented?

THE MINISTER OF STATE IN THE  
 MINISTRY OF RAILWAYS (SHRI MAL-  
 LIKARJUN) (a) No, Sir

(b) to (d) Do not arise.

[*Translation*]

**Facilities on Hathras Fort Station**

5451 DR LAL BAHADUR RAWAL Will  
 the Minister of RAILWAYS be pleased to  
 state

(a) whether the passenger facilities  
 available on Hathras Fort Station are inade-  
 quate,

(b) if so, remedial measures contem-  
 plated by the Government in this regard,

(c) if so, whether there is any proposal  
 for expansion of the Station, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE  
 MINISTRY OF RAILWAYS (SHRI MAL-  
 LIKARJUN) (a) No, Sir

(b) to (d) Do not arise.

[*English*]

**Health Ministers' Conference**

5452 SHRI BALRAJ PASSI  
 SHRI PRABHU DAYAL  
 KATHERIA  
 SHRI RAMKRISHNA  
 KUSMARIA

Will the Minister of HEALTH AND  
 FAMILY WELFARE be pleased to state

(a) whether his Ministry is proposing  
 that persons with more than two children  
 should be debarred from contesting elec-  
 tions from Panchayat to Parliament

(b) whether general consensus was  
 received from all Health Ministers of all States  
 at a meeting held in New Delhi on January 1,  
 1992, and

(c) if so the details thereof?

THE MINISTER OF STATE IN THE  
 MINISTRY OF HEALTH AND FAMILY  
 WELFARE (SHRIMATI D.K. THARADEVI  
 SIDDHARTHA) (a) to (c) The proposal to  
 debar persons with more than two children  
 from contesting elections from Panchayat to  
 Parliament, prospectively and not retrospec-  
 tively, has been unanimously endorsed in  
 the Conference of Ministers in charge of

Health and Family Welfare in the States/ Union Territories, held at New Delhi on the 6th-7th January, 1992 The modalities of implementation are being worked out

**C.G.H.S. Beneficiaries**

5453 DR C SILVERA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the medical facilities available to pensioners under the CGHS rules

(b) the charges to be paid in this regard by the beneficiaries per annum,

(c) whether they are to pay charges for clinical tests separately, and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) (a) The following medical facilities are available to pensioners under the CGHS –

1 Outdoor treatment through dispensaries/Polyclinic/hospital maternity centre etc

2 Supply of drugs

3 Laboratory and X-ray investigations

4 Domiciliary visits (provided the pensioners resides within 3 Kms of the CGHS dispensary)

5 Specialist consultation in selected centres and Polyclinics/Hospitals etc

6 Hospital services at Government Hospitals and selected hospital recognised CGHS Scheme It include OPD hospitalisation, specialised investigations and treatment etc

7 Specialised treatment in specialised hospital for diseases like Cancer TB Polio and Mental diseases

8 Super speciality treatment e.g Kidney Transplant and Coronary Artery By Pass Graft (C A B G) etc

9 Facilities for Dental treatment are also available

(b) The following are the rates of annual subscription payable by the beneficiaries –

	<i>Pension in the revised scale</i>	<i>Subscription</i>
1	Beneficiaries drawing pension upto Rs 1200/-	Rs 12 p a
2	above Rs 1200/- upto Rs 1500/-	Rs 24 p a
3	above Rs 1500/- upto Rs 1800/-	Rs 36 p a
4	above Rs 1800/- upto Es 2500/	Rs 48 p a
5	above Rs 2500/- upto 3200/	Rs 60 p a